

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-7/129/CERC-2013

Dated: 11.7.2013

PUBLIC NOTICE

The Commission in its order dated 7.6.2013 in File No. L-7/129/CERC-2013 had sought the operational and performance data and O&M expenses data from the Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/ inter-State Transmission Companies in connection with the determination of the terms and conditions of tariff for the period 2014-19. The required information was to be submitted by **30.6.2013**.

2. Representations have been received from a few stakeholders seeking further extension of time to submit the required data.
3. In consideration of the request, the time for submission of the required information is extended till **20.7.2013**.

-sd/-
(Rajiv Bansal)
Secretary